

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:4667
ANSWERED ON:22.12.2014
AIR SAFETY GUIDELINES
Ramachandran Shri Krishnan Narayanasamy

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) the details of the guidelines issued by the Directorate General of Civil Aviation (DGCA) for air safety;
- (b) whether it has come to the notice of DGCA that certain airlines operating in the country do not have proper flight safety manuals; and
- (c) if so, the details of such airlines along with the action taken by DGCA against them?

Answer

Minister of State in the Ministry of CIVIL AVIATION (Dr.Mahesh Sharma)

(a) Directorate General of Civil Aviation issues Civil Aviation Requirements from time to time to ensure the safety of airline operation under various sections which are as follows:

- (i) General
- (ii) Airworthiness
- (iii) Air Transport
- (iv) Aerodrome Standard and Licensing
- (v) Air Safety
- (vi) Design Standard and Type Certification
- (vii) Flight Crew Standard and Type Certification
- (viii) Aircraft operations
- (ix) Air Space and Air Traffic Management
- (x) Reserved
- (xi) Safe Transport of Dangerous Goods by Air

In addition Air Safety Circulars and Public Notices are also issued by DGCA for guidance and compliance by operators. The details of Civil Aviation Requirements, Air Safety Circulars and Public Notices are available on DGCA website www.dgca.nic.in.

(b) to (c) No, Madam. All the scheduled airlines have proper Flight Safety Manual which has been duly approved by DGCA.